

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 170 of 2015

Dated : 4th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Himalaya Power Producers Association Appellant (s)
Versus
Power Transmission Corporation of Uttarakhand & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sarul Jain for R.1

Mr. Buddy Ranganadhan
Mr. Raghu Vamsy for R.2

ORDER

Learned counsel for the appellant seeks two days time to file written submissions. He may file the same on or before 11.07.2016 after serving copy on the other side.

List the matter for further hearing on **03.08.2016**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**